

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 143
(IB)-284(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

..... Petitioners/Applicant

v.

Spaze Towers Pvt. Ltd.

..... Respondents

Order under Section 7 of IBC, 2016

Order delivered on 24.11.2021

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


Adv. Piyush Singh and Adv. Aditi Sinha (PSP Legal)

For the respondent

ORDER

Due to paucity of time, the matter could not be taken up today. List this matter on 14.01.2022 for further consideration and hearing.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

AARTI
24.11.2021